

Dr. M. Babitha 702
08/03/19

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, SRIKAKULAM.
Present: Smt. M.Babitha,
Principal District Judge,
Srikakulam.

Sub:	Workshops - Communication of re-Schedule and Subject of Work shop I for the year 2018-2019 & Date for Conducting 1 st work shop on 23.03.2019 4 th Saturday of March, 2018 - Information - Reg.
Ref:	1. Letter in ROC No. 272/Reg(Inq)/2018 , dt. 22.10.2018 of Hon'ble High Court of Judicature at Hyderabad for the State of Telangana and for the State of Andhra Pradesh. 2. This Court's proceedings in Dis. No. 4590/dt. 01.11.2018. 3. Letter in ROC No. 272/jReg.(Inq)/2018, dt.06.12.2018 of Hon'ble High Court. 4. Letter in ROC No. 272/Reg(Inq)/2018, dt.27.12.2018 of Hon'ble High Court. 5. This Court's letter in Dis.No. 668/dt. 05.03.2019 addressed to the Hon'ble High Court. 6. Office Note and order Dt. 07.03.2019.

ORDER: Dt. 07.03.2019:

In continuation of the references cited, it proposed to conduct the Work Shop-I by rescheduling the calendar of the workshops for the year 2018-2019 on 23.03.2019 in the Conference Hall of the Four Courts' Building, Srikakulam.

Hon'ble Sri Justice M. Ganga Rao, Judge, High Court of Andhra Pradesh and Administrative Judge of Srikakulam District Unit has been pleased to accord permission to conduct the Work Shop - I on 23.03.2019 and consented to preside over the said workshop as Chairperson.

PROGRAMME SCHEDULE

- 1) Date of 1st work shop: 23.03.2019 - 4TH Saturday, March, 2019.
- 2) Timings of workshop:
10.00 AM to 11.30 AM - Session - I
11.30 AM to 11.50 AM - Tea break
11.50 AM to 01.00 PM - Sessions - II
01.00 PM to 01.45 PM - Lunch
01.45 PM to 03.00 PM - Sessions - III
03.00 PM to 03.20 PM - Tea Break
03.20 PM to 05.00 PM - Sessions IV.
- 3) Premises: Conference Hall, Four Courts Building,
District Courts Complex, Srikakulam.
- 4) Nodal Officer: Principal District Judge, Srikakulam.
- 5) Resource Persons: Will be decided in due course.
- 6) Subject: **Law of Succession and Inheritance**
i) Latest trends in Succession among Hindus.
ii) Succession under Indian Succession Act, 1925 in respect of Christians.
iii) Muslim Law of Inheritance.
iv) Law relating to Succession Certificates under Indian Succession Act. 1925.

All the Judicial Officers in the District are hereby requested to submit their papers/articles on the aforesaid subject matter at least two weeks in advance to the date of 1st work shop i.e. **on or before 15.03.2019** so as to circulate the same to all the participants well before the commencement of the workshop for analysis of the topic by the participating officers and expressing their views during the work shop.

The I Additional District Judge, Srikakulam is requested to make necessary in-charge arrangements for the Judicial Magistrate of 1st Class in the District so as to enable them to attend the 1st workshop on 23.03.2019.

All the Judicial Officers in the District are hereby requested to attend the workshop without fail and come with prepared on the subject matter is concerned so as to enable them to interact and exchange their views and opinions for accelerating the legal knowledge.


Principal District Judge,
Srikakulam.

To

All the Judicial Officers in the District (except II class Magistrates).

Copies to Sr Superintendent, Accounts, C N, Rk, Superintendent C.S,
Pt. Dist. Court, Srikakulam.